

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/2703/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, 24th June 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJB./1431 (E), dtd. 10.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, from the afternoon of 25.06.2021 till the morning of 28.06.2021, has been granted. The next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

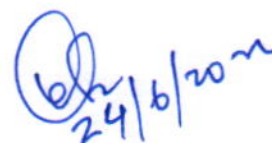
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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2704/A, dated 24.6.2021

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)